

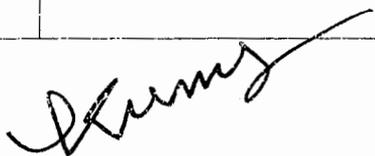
HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

O R D E R

No: 1455 Dated: 05/03/2019

In terms of Rule 14 of SRO 53 dated 01-03-2007 read with High Court Order No.302 dated 14.07.2015, sanction is hereby accorded to the grant of concurrent charge Allowance in favour of the following Judicial officers,@ 10% of the minimum of the pay scale of the Additional post held (as shown in Col.3), for the period (as shown in Col,4), against their respective names:-

S.No	Name of the Officer S/Shri.	The period during which the officer held the Charge	Charge allowance Sanctioned for the month
-1-	-2-	---3---	--4--
1.	Mohammad Ibrahim Wani, Pr.District & Sessions Judge, Pulwama	Additional Charge of the Court of Addl. District & Sessions Judge, Handwara while his posting as Pr.D&S Judge, Kupwara.	For the Months of August , Sept., October and November,2018 (Four Months)
2.	Syed Javid Geelani, Sub Judge, vailoo.	Additional Charge of the Court of Spl.Mobile Magistrate, Budgam while being posted as CJM, Budgam, .	For the Month of Dec. 2017; Jan.2018; Feb.2018; Mar.2018, April,2018, May,2018, June, 2018, July,2018, Aug.2018, and Sept.2018. (Ten Months)
3.	Mansoor Ahmad Lone, Sub Judge/CJM,Kargil	1. Additional Charge of Additional Mobile Magistrate 13 th Finance Court Kralpora, from 14.07.2015 to July 2017 2. Additional Charge of Spl. Mobile Mag. Ganderbal from 18.07.2017 to August, 2018. While posted as Munsiff, Ganderbai,	For the Month of July, 2015, September 2015, Nov. 2015, Dec. 2015, March, 2016, May, 2016, June, 2016, Mar.2017, August, 2017, and Feb.2018, March 2018, August 2018. (twelve Months)
4.	Iqbal Ahmad Akhoon, Munsiff,Bandipora	1. Additional Charge of the Court of Additional Special Mobile Magistrate, Ganderbal while posted as Munsiff, Ganderbal. 2. Additional Charge of the Court of the Additional SpL. Mobile Magistrate, Bandipora and Munsiff,Gurez.while being posted as Munsiff, Bandipora,	For the Month of October, 2015, Nov. 2015, Dec. 2015, Jan.2016, Mar.2016, April, 2016, May,2016, July, 2016, Feb.2017, Dec.2017, March, 2018, April,2018 May,2018 July, 2018 Sept. 2018, July, 2018 and August.2018. (Seventeen Months)
5.	Sunil Kumar, Munsiff,Quzigund	Additional Charge of the Court of Munsiff Dooru. while being posted as Quazigund	For the Months of August, 2017 to December,2017. (Five months)



6.	Fidah Hussain, Munsiff Banihal	Additional Charge of the Court of Munsiff, Shangus while being posted as Munsiff, Dooru.	For the Months of November,2015; Dec. 2015; Feb.2016; March, 2016, April, 2016 May,2016 and June, 2016 (Seven months)
7.	Shafeeq Ahmad Malik, Munsiff, Kotranka	1. Additional Charge of the Court of Munsiff Sunderbani while posted as Munsiff, Kalakote 2. Additional Charge of the Court of the Munsiff Gandho while posted as Munsiff Thathri. 3. Additional charge of Munsiff, budhal while posted as Munsiff, Kotranka.	For the Months of Feb., 2016; March, 2016; April, 2016; May, 2016; June, 2016; July 2016; Sept. 2016; Oct.,2016; Nov. 2016 Dec. 2016 ; March, 2017; April, 2017 ; May,2017; June,2017 Aug., 2017; Sept. 2017; Oct. 2017; Nov. 2017; Dec.2017; April, 2018;July 2018 and August,2018. (Twenty two months)
8.	Ms.Shabnam Sheikh, Munsiff, Samba	Additional Charge of the Court of Additional Munsiff, Samba.	For the Month of July , 2017; Sept 2017; Oct. 2017; Nov. 2017 and Dec. 2017. (Five months)
9.	Shafeeq Ahmad, Munsiff Kulgam.	Additional Charge of the Court of D.H.Pora.and Additional Special Mobile Magistrate, Kulgam, while his posted as Munsiff Kulgam.	For the month of Feb. 2017; April, 2017; May,2017 ;June, 2017; July, 2017; August, 2017; September, 2017; Oct.2017; Nov. 2017; Dec. 2017; Jan. 2018; February, 2018; March, 2018; April, 2018 May,2018; July,2018 and , August, 2018 (Seventeen months)

By Order.


(Permod Kumar)

Deputy Registrar(G.S.)

No: 58 689-722/Rf Dated: 05/02/2019

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice High Court of J&K
2. Secretary to Hon'ble Administrative Judge District Kulgam/Pulwama/Anantnag/ Bandipora/ Anantnag/Kugam/Bandipora /Kargil /Ramban/ Samba/Rajouri.
.....for information of their Lordships.
3. Principal District and Sessions Judge Kulgam/Pulwama/Anantnag/Bandipora Kargil/Ramban/ Samba/Rajpuri.
4. Concerned officers _____
5. Chief Accounts officer High Court of Jammu and Kashmir
.....for information and n/a.
6. CPC e-court for uploading on the High Court website.


Deputy Registrar(G.S.)